Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Jaipur Scientific Agriculture Solutions Private Limited

C1								, ì	A mount $m(x)$	
Sl.	Category of creditor	Summa	•			Amount of	Amount of		Details	Remar
No.		claims rec	ceived	adı	nitted	contingent	claims not	of claims	in	ks,
		No. of claims	Amount	No. of claims	Amount o f claims admitted	claims	admitted	under verificati on	Annexure	if any
1	Secured financial creditors belonging to any class of creditors								1	
2	Unsecured financial creditors belonging to any class of creditors	3	3115750	2	2515750	0	0	0	2	SUS DIREC TORS/R ELATI VE
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)								3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)								4	
5	Operational creditors (Workmen)								5	
6	Operational creditors (Employees)	15	3308754	14	3187320	0	0	0	6	
7	Operational creditors (Government Dues)								7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	47000	2	47000	0	0	0	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)								9	
	Total	20	6471504	18	5750070	0	0	0		

Annexure-1 Name of the corporate debtor: JAIPUR SCIENTIFIC AGRICULTURE SOLUTIONS PRIVATE LIMITED; Date of commencement of CIRP ;28/04/2022 List of creditors as on: 01/08/2022

List of secured financial creditors belonging to any class of creditors

Sl. No.			of claim Details of claim eived admitted									Amount of claim	Amount of claim	
	Credi t-or	Dure		Amount of claim	Nature of claim	Amount covered	Amount covered	Whether related	% of voting	continge- nt	Mutual dues,	not admitted	under verifica-	
		receipt		admitted		by security	by guarant	party?	share in CoC	claim	that may be set-off		tion	
						interest	ee							
							NIL							

Annexure-2 Name of the corporate debtor: JAIPUR SCIENTIFIC AGRICULTURE SOLUTIONS PRIVATE LIMITED; Date of commencement of CIRP ;28/04/2022 List of creditors as on: 01/08/2022

List of unsecured financial creditors belonging to any class of creditors

				1									
Sl.	Name	Detai	ils of		Det	tails of clain	1 admitted		Amount of		Amount of	Amount of	Remarks
No.	of cre-	claim re	eceived						contingent	of any	claim not a	claim und	if any
	ditor	Date of	Amount	Amount	Nature	Amount	Whether	% of voting	claim	mutual	dmitted	er verifica	
		receipt	claimed	of claim	of claim	covered	related	share in		dues, that		tion	
		-		admitted		by	party?	CoC		may be			
						guarantee				set-off			

Annexure – 3 Name of the corporate debtor: JAIPUR SCIENTIFIC AGRICULTURE SOLUTIONS PRIVATE LIMITED; Date of commencement of CIRP;28/04/2022 List of creditors as on: 01/08/2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of cre- ditor	claim	uls of receive l		Details of claim admitted						Amount of any mutual	Amount of claim not	Amount of claim under	Remarks , if any
		Date of rec eipt	Amou nt clai med	Amount of claim admitte d	of	Amount covered by secur -ity interest	Amount covered by guar antee	Whether related party?	% voting share in CoC	claim	dues, that may be set-off	admitted	verifica- tion	
							NIL							

Annexure – 4 Name Name of the corporate debtor: JAIPUR SCIENTIFIC AGRICULTURE SOLUTIONS PRIVATE LIMITED; Date of commencement of CIRP ;28/04/2022 List of creditors as on: 01/08/2022 on:

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of cre-	Detai claim re				s of claim			Amount of conti-	Amount of any mutual	Amount of claim	Amount of claim	Remarks, if any
	ditor	Date of receipt	Amount claimed	Amount of claim admitted		Amount covered by guar- antee	Whether related party?	% of Voting share in CoC	ngent claim	dues, that may be set-off	not admitted	under verification	
1	D B GUPTA	17/05/2022	2250750	2250750	FC	NO	YES	NIL	0	0	0	0	SUS. DIRECTOR
2	POONA M GUPRA	17/05/2022	265000	265000	FC	NO	YES	NIL	0	0	0	-	SUSPENDE D DIRECTOR
3	AMIT GUPTA	17/05/2022	600000	NIL	FC	NO	YES	NIL	0	0	0		SON OF SUS. DIRECTOR
TOTA L			3115750	2515750									

Annexure – 5 Name of the corporate debtor: JAIPUR SCIENTIFIC AGRICULTURE SOLUTIONS PRIVATE LIMITED; Date of commencement of CIRP;28/04/2022 List of creditors as on: 01/08/2022

List of operational creditors (Workmen)

-													
Sl.	Name of	Name	Details o	of claim		De	tails of clai	m admitted	Amount	Amount	Amount of	Amount of	Remarks,
No.	authorised	of	recei	ved					of conti-	of any	claim under		if anv (
	representa- tive, if any	work man	Date of receipt	Amount	Amount of claim admitted	of	Whether related party?	% voting share in CoC, if applicable	ngent claim	mutual dues, that may be set-off	verification	dmitted	
								NIL					

Annexure – 6 Name Name of the corporate debtor: JAIPUR SCIENTIFIC AGRICULTURE SOLUTIONS PRIVATE LIMITED; Date of commencement of CIRP ;28/04/2022 List of creditors as on: 01/08/2022 on:

List of operational creditors (Employees)

_												(Amount	in₹)
Sl.	Name o	Name		ils of	De	etails of cla	im admitt	ed	Amount	Amount	Amount	Amount of	
No.	authorise d of	-		1				a () a	of contin-	of any	of claim under	claim not	if any
	a or represen	-oyee	Date of	Amount claimed	Amount of claim	Nature of	Whether related	% of voting shar	gent claim	mutual dues, th	under verifica -	admitted	
	a- tive, if		receipt	claimeu	admitted	claim	party?	e in CoC,		at may	tion		
	any		receipt		aumitteu	ciuiiii	party.	if		be set-			
	_							applicable		off			
1		SOHAN LAL	16/05/20	540000	540000	Ex	NO	20.12%	0	0	0	0	
			22			employee							
2		AMRIT K SHARMA	16/05/20 22	111834	111834	-DO-	NO	4.17%	0	0	0	0	
3		JNANESH KH	10/07/20 22	58334	58334	-DO-	NO	2.17%	0	0	0	0	
4		HEMENT PAREEK	17/05/20 22	112002	74668	-DO-	NO	2.78%	0	0	0	0	
5			08/07/20 22	62500	62500	-DO-	NO	2.33	0	0	0	0	
6		KULDEEP K HARSHWA	16/05/20 22	136800	136800	-DO-	NO	5.10	0	0	0	0	
7		UMESH SANKAL	05/07/20 22	108330	108330	-DO-	NO	4.03	0	0	0	0	
8		AMIT	17/05/20 22	247500	247500	-DO-	NO	9.22	0	0	0	0	
9		VIVEK	17/05/20 22	550000	550000	-DO-	YES	NIL	0	0	0	0	
10		VIVEK	17/05/20 22	300000	300000	-DO-	NO	11.18	0	0	0	0	
11		CHANDRA	17/05/20 22	300000	300000	-DO-	NO	11.18	0	0	0	0	
12		ANNU KUMARI SOMRA	06/06/20 22	112500	75000	-DO-	NO	2.79	.0	0	0	0	

Annexure – 7

Name of the corporate debtor: JAIPUR SCIENTIFIC AGRICULTURE SOLUTIONS PRIVATE LIMITED; Date of commencement of CIRP;28/04/2022 List of creditors as

13	AHESH NGH	25/06/20 22	122354	122354	-DO ^{on: 01}	NS/2022	4.56	0	0	0	0	
14	IVEK UPTA	17/05/20 22	46600	0	-DO-	YES	NIL	0	0	0		For Expenses
15	RAKESH ,	05/07/20 : 22	500000	500000	-DO-	NO	18.62	0	0	0	0	
TOT AL			3308754	3187320								

Annexure – 8 Name Name of the corporate debtor: JAIPUR SCIENTIFIC AGRICULTURE SOLUTIONS PRIVATE LIMITED; Date of commencement of CIRP ;28/04/2022 List of creditors as on: 01/08/2022

(Amount in₹) Sl. Details of claimant **Details of** Details of claim admitted Amount of Remarks, Amount Amount Amount No. claim received of continof any of claim claim not if any under admitted Nature gent claim mutual Amount of Whether % of Date Amount verifica of claimed claim of related voting shar dues, th Departme Govern claim at may tion receipt admitted party? e in CoC, nt ment if be setapplicable off NIL

List of operational creditors (Government dues)

Annexure – 9 Name of the corporate debtor: JAIPUR SCIENTIFIC AGRICULTURE SOLUTIONS PRIVATE LIMITED; Date of commencement of CIRP;28/04/2022 List of creditors as on: 01/08/2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of cre	Details rece	of claim ived		Details o	of claim adn	nitted			Amount of contin-	Amount of any		Amount of claim	Remarks, if any
		Date of receipt	Amou nt clai med	Amou nt of cl aim ad mitted	Natur e of cl aim	Amount covered by security interest	Amount covered by guara -ntee	Whether related party?	% of voting share in CoC	gent claim	mutual dues, that may be set-off	claim not ad- mitted	under verifica- tion	
	OM K RUPANI AR AOP & CO	17/05/2022	15000		PROF. FEE	NIL	NIL	NO	0.56	0	0	0	0	
	KOMAL RUPANI PROP UDHAY AM CONS.	18/05/2022	32000		PROF. FEE	NIL	NIL	NO	1.19	0	0	0	0	
TOT AL			47000	47000										

Name Name of the corporate debtor: JAIPUR SCIENTIFIC AGRICULTURE SOLUTIONS PRIVATE LIMITED; Date of commencement of CIRP ;28/04/2022 Listurfexualitors as Name of the corporate debtor:; List of creditors as on:

Details of Details of clai Amount Remarks, Name Amount SI. Amount Amount claim received m admitted of claim if any No of cre of contin of any of claim -ditor under mutual Date of Amount Nature Amount co Whether -gent not Amount Amount co verificaadmitted receipt claimed of claim vered by vered by related claim dues, of that may tion admitted claim Security guarantee party? be interest set-off NIL

List of other creditors (Other than financial creditors and operational creditors)

(Amount in₹)

Annexure – 10